

JUDGMENTS FOR THE MONTH OF JUNE, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	MC 132/2014	DR. KUMAR BHASKAR BARUAH VS THE UCO BANK & 3 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
2	2 nd	RSA 98/2014	ASAD ALI & 5 ORS VS RENU BEGUM	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
3	2 nd	WA 31/2014	SHAH MOHAMMED ANWAR ALI & 3 ORS VS STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
4	2 nd	WA 212/2014	DR. SANDIP NATH VS THE ASSAM PUBLIC SERVICE COMMISSION & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
5	2 nd	WA 213/2014	SHRILA BHATTACHARJEE VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
6	2 nd	WA 214/2014	ALI AMZAD CHOUDHURY VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
7	3 rd	RSA 75/2003	PABITRA KUMAR GHOSE VS UTTAM KUMAR GHOSE & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
8	4 th	WA 48/2013	ASSAM STATE ELECTRICITY BOARD & 2 ORS VS SURENDRA NATH DAS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
9	4 th	WP(C) 1034/2014	THE UNION OF INDIA & 2 ORS VS RANJEET KUMAR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI

10	5 th	RSA 220/2005	MD. SABUL HUSSAIN & ORS VS MD. ABDUL JALIL MIAH	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
11	5 th	WP(C) 3647/2006	M/S. BRAHMAPUTRA CONSORTIUM LTD VS THE STATE OF ASSAM & ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
12	5 th	WP(C) 3648/2006	M/S. BRAHMAPUTRA CONSORTIUM LTD VS THE STATE OF ASSAM & ORS	Sales Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
13	5 th	WP(C) 164/2008	MUSTT HALIMA KHATUN VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.K.GOSWAMI
14	5 th	WP(C) 170/2012	SMTI SWAPNA BORAH VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
15	5 th	WP(C) 2283/2012	MRS. MAUSUMI REKHA KHAUND VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B.K. SHARMA
16	5 th	Cont.Cas(C) 15/2014	JITU KUMAR DEKA VS ASHUTOSH AGNIHOTRI	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
17	5 th	Cont.Cas(C) 19/2014	SUKDHAN BASUMATARY & 5 ORS VS ASHUTOSH AGNIHOTRI	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
18	5 th	Cont.Cas(C) 38/2014	KUMUD CHANDRA LAHKAR & 6 ORS VS MR. S R BIRDHI & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
19	5 th	Cont.Cas(C) 88/2014	UMESH CH. DUTTA VS BABU LAL SARMA & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
20	5 th	Cont.Cas(C) 94/2014	NRIPEN CHANDRA NATH VS MR. ASHUTOSH AGNIHOTRI	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
21	6 th	RSA 62/2004	SMTI. PRATIBHA DEKA & ANR VS AKHIL CH DEKA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
22	6 th	WA 158/2009	SHRI JAGADISH DEKA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE A.K.GOSWAMI

23	6 th	WA 159/2009	SMTI KANAN TALUKDAR VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE A.K.GOSWAMI
24	6 th	WA 160/2009	SRI MAHENDRA DEKA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE A.K.GOSWAMI
25	6 th	WA 161/2009	SMTI NILIMA TALUKDAR VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE A.K.GOSWAMI
26	6 th	WA 162/2009	SRI BUBUL SARMA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE A.K.GOSWAMI
27	6 th	WA 198/2014	PALLABI DAS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
28	6 th	WA 223/2014	PRADIP RASIWASIA VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
29	9 th	Cont.Cas(C) 142/2014	THE ALL ASSAM HEALTH CENTRE FEMALE ATTENDANTS ASSOCIATION & 2 ORS VS LOR VERMAM & 3 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE UJJAL BHUYAN
30	9 th	Cont.Cas(C) 272/2014	ALL ASSAM HEALTH CENTRE FEMALE ATTENDANTS ASSOCIATION & ANR VS SWAPNANI BARMAN	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE UJJAL BHUYAN
31	10 th	WP(C) 4221/2007	M/S. SEWDA CONSTRUCTION CO VS THE STATE OF ASSAM & ORS	Eviction from land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
32	11 th	WP(C) 2330/2006	SRI KAJAL KUMAR PAUL VS THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI

33	11 th	WP(C) 3959/2013	ALL INDIA COUNCIL FOR TECHNICAL EDUCATION VS ANAND BIR & ANR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
34	11 th	Revn.Pet. 14/2014	M/S KAMAKHYA COARTAR INDUSTRIES & ANR. VS THE STATE OF ASSAM AND 4 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
35	11 th	WA 34/2014	ASLIMA KHATUN VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
36	12 th	WA 407/2013	UNION OF INDIA & ANR VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
37	12 th	WP(C) 941/2013	DR. MALINEE GOSWAMI VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.K. GOSWAMI
38	13 th	RFA 35/2004	ASSAM AGRICULTURAL UNIVERSITY AND ORS VS MANJIT KUMAR BHATTACHARYA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
39	13 th	WP(C) 1930/2006	PABHOJAN TEA ESTATE VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
40	13 th	WP(C) 1043/2013	MD. ANOWAR ALI & 3 ORS VS THE STATE OF ASSAM & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.P. KATAKEY HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MR. JUSTICE UJJAL BHUYAN
41	13 th	PIL 41/2014	WALK FOR JUSTICE, DHUBRI (NGO) & ANR VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
42	16 th	MC 3351/2013	ASSAM COMPANY INDIA LTD VS THE BANK OF NEW YORK MELLON, LONDON BRANCH	Company Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN
43	17 th	WA 221/2014	SARIF UD DAULA VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN

44	18 th	WP(C) 7441/2005	M/S TINSUKIA TEA TRADING COMPANY AND ORS VS THE UCO BANK AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
45	18 th	WP(C) 3290/2006	M/S ABCI INFRASTRUCTURE PVT. LTD VS THE STATE OF ASSAM AND ORS	Octroi	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
46	18 th	WP(C) 4819/2006	M/S P.C.L. CEMENT & PIPE INDUSTRIES VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
47	18 th	WP(C) 5087/2006	HINDUSTAN CONSTRUCTION CO. LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
48	20 th	WP(C) 69/2006	M/S BAJRANG TEA TRADING COMPANY VS THE STATE OF ASSAM AND ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
49	20 th	Revn.Pet. 16/2014	M/S GUJARAT CO-OPERATIVE MILK & ANR VS THE STATE OF ASSAM AND 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
50	20 th	WA 228/2014	BAKNAITHAO BARGOYARI & ANR VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
51	20 th	WP(C) 2995/2014	LOHIT MARKETING PVT. LTD VS THE STATE OF ASSAM & 2 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
52	20 th	WP(C) 3064/2014	M/S BAJRANG TRADERS & ANR VS THE STATE OF ASSAM AND 2 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
53	23 rd	WP(C) 142/2005	M/S RAJ (ASSAM) AGRO AND TEA (P) LTD. AND ORS VS THE UNION OF INDIA AND ORS	Central Excise	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
54	23 rd	WP(C) 3049/2006	M/S BOGIDHOLA TEA & TRADING CO. PVT. LTD & ORS VS UNION OF INDIA & ORS	Central Excise	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
55	23 rd	WP(C) 3139/2006	M/S RAJ (ASSAM) AGRO & TEA (P) LTD. & ANR VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN

56	23 rd	WA 263/2013	DARCL LOGISTICS LTD VS GAIL [INDIA] LTD & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
57	23 rd	PIL 3/2014	ABDUL ALI & 4 ORS VS THE STATE OF ASSAM AND 9 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
58	23 rd	WA 216/2014	DR. [MS] KRITI HAZARIKA VS DR. JISHNU NATH & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
59	23 rd	WA 222/2014	DR. MRINMOY BHUYAN VS STATE OF ASSAM & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
60	24 th	Mat.App. 46/2012	SUCHITRA DAS VS SMTI BANASHREE DAS	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
61	24 th	WA 100/2014	PRAVANJAN KISHORE DEV VARMAN VS UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
62	24 th	WA 105/2014	SAZIDA KHATUN VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE M.R. PATHAK
63	25 th	MC 1406/2014	MD. JOYNAL ABEDIN VS THE STATE OF ASSAM & 4 ORS		HON'BLE MR. JUSTICE A.M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
64	25 th	PIL 15/2014	REAZUDDIN AKAND VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
65	25 th	WP(C) 1143/2014	MD. ISMAIL UDDIN VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA
66	26 th	WP(C) 6972/2004	ALL ASSAM MOTOR TRANSPORT ASSOCIATION AND ORS VS THE STATE OF ASSAM AND OTHERS	Permit of vehicles	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
67	26 th	WA 238/2014	HAREKRISHNA TALUKDAR VS THE ASSAM POWER DISTRIBUTION CO. LTD [LAR] & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
68	27 th	Cont.Cas(C) 69/2013	BAIKUNTHA NATH DEKA VS MOHAN CHANDRA BORO & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

69	27 th	Cont.Cas(C) 99/2013	SMTI. L. SURUCHI DEVI VS MD. A.B. EUNUS & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
70	27 th	Cont.Cas(C) 261/2013	M/S DIFOLU ASSOCIATES VS JAMINA KHATUN & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
71	27 th	Cont.Cas(C) 297/2013	BIROOP KR. GOGOI VS K.K. DEWVEDI	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
72	27 th	Cont.Cas(C) 335/2013	APOORVA KR. PADMAPATI VS TILOK CHANDRA DAS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
73	27 th	Cont.Cas(C) 7/2014	PRAKASH CH. KALITA VS DR. SURESH NATH & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
74	27 th	Cont.Cas(C) 76/2014	NUR KHURSHIDA AHMED VS SRI R C JAIN & 4 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
75	27 th	Cont.Cas(C) 110/2014	MD. ANWAR HUSSAIN CHOUDHURY VS JITESH KHOSHLA & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
76	27 th	Cont.Cas(C) 222/2014	PONGKOSH SUNAR VS BARUN BHUYAN	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
77	30 th	WP(C) 4936/2011	DIBVYA JYOTI GAYAN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	BEFORE HON'BLE MR. JUSTICE UJJAL BHUYAN